

Post Offer Public Announcement to the shareholders of SRF POLYMERS LIMITED

C-8, Commercial Complex, Safdarjung Development Area, New Delhi – 110 016
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The details subsequent to the completion of the Offer made vide Public Announcement on November 23, 2007 and under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations"), by Bhairav Farms Private Limited & Narmada Farms Private Limited (hereinafter collectively referred to as "Acquirers") along with Mr. Arun Bharat Ram ("Person Acting in Concert /PAC") to acquire 5,31,597 fully paid up Equity Shares of face value Rs. 10/- each ("Equity Shares"), representing 8.24% of the outstanding voting equity share capital of SRF Polymers Limited (the "SRFP/Target"), at a price of Rs. 180/- per fully paid-up Equity Share payable in cash ("the Offer") is as under:

1. Name of the Target Company : SRF Polymers Limited
2. Name of Acquirer(s) : Bhairav Farms Private Limited & Narmada Farms Private Limited
3. Name of Manager to the Offer : Enam Securities Private Limited
4. Name of the Registrar to the Offer, if any : MAS Services Limited
5. Offer Details
 - a) Date of opening of the Offer : January 17, 2008
 - b) Date of closure of the Offer : February 5, 2008
6. Details of the acquisition :

Sr. No.	Item	Proposed in the Offer document		Actuals	
1.	Offer price	Rs. 180/-		Rs. 180/	
2.	Share holding of Acquirers before MOU / PA (No. & %)*	43,07,864 (66.76%)		43,07,864 (66.76%)	
3.	Shares acquired by way of MOU or market purchases (No. & %)	Nil		Nil	
4.	Shares acquired in the open offer (No & %)	5,31,597 (8.24%)		4,90,392 (7.60%)	
5.	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 9,56,87,460 /-		Rs. 8,82,70,560/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
6.1	Price of the shares acquired				
6.2	No of shares acquired				
6.3	% of shares acquired				
7.	Post offer share holding of Acquirers (No. & %) (2+3+4+6)*	48,39,461 (74.99%)		47,98,256 (74.36%)	
8.	Pre & Post offer share holding of Public (No. & %)	Pre Offer 21,44,751 (33.24%)	Post Offer 16,13,154 (25%)	Pre Offer 21,44,751 (33.24%)	Post Offer 16,54,359 (25.64%)

* includes shareholding of 7 equity shares of the PAC.

7. Status of the escrow account, whether released : Not yet released
8. Payment of interest, if any, to the shareholders : Not applicable along with the details thereof
9. Status of investor complaints received, if any : All shareholder queries regarding Offer replied to and none outstanding

The shares acquired in the Offer are yet to be transferred by the Target to the Acquirers.

The Acquirers and their respective Directors and the PAC severally and jointly accept full responsibility for the information contained in this Public Announcement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations and subsequent amendments made thereof.

A copy of this Public Announcement will be available on SEBI's website at <http://www.sebi.gov.in>.



ISSUED BY MANAGER TO THE OFFER

ENAM SECURITIES PRIVATE LIMITED

Enam Securities Private Limited
803, Surya Kiran Building, 19, Kasturba Gandhi Marg, New Delhi - 110001
Tel.: +91-011-23752884-86, Fax: +91-011-23752876,
Email: sanjeev@enam.com, Contact Person: Mr. Sanjeev Vasudeva

ON BEHALF OF THE ACQUIRERS and PAC

ACQUIRERS:

Bhairav Farms Private Limited ("BFPL")

1, Silver Oak Avenue, Westend Green Farms, Rajokari, New Delhi-110038

Narmada Farms Private Limited ("NFPL")

2, Silver Oak Avenue, Westend Green Farms, Rajokari, New Delhi-110038

PAC:

Mr. Arun Bharat Ram

1, Silver Oak Avenue, Westend Green Farms, Rajokari, New Delhi-110038

Place : New Delhi

Date : February 19, 2008